

CS No.611760/16  
Deepak Mittal Vs. Sushma Dogra

22.08.2020

**Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.**

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: None.

As per direction, **put up on 21.09.2020 for purpose already fixed.**

Reader  
22.08.2020

CS No. 608634/16  
Sanjeev Kumar Jain Vs. Shivani Jain

22.08.2020

**Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.**

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: None.

As per direction, put up on **23.09.2020** for purpose **already fixed.**

Reader  
22.08.2020

CS No. 613575/16

Monika Vs. Laxmi

**Through Cisco Webex Video Conferencing**

22.08.2020

**Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.**

File already received by way of transfer from the court of Sh.Anuj Aggarwal, Ld.ADJ-07, West, THC, Delhi by the orders of Ld.District & Sessions Judge, West, THC, Delhi.

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: None for plaintiff.

Mohd.Anas, Ld.counsel for defendants.

As per direction, **put up on 29.10.2020 for purpose already fixed.**

Reader  
22.08.2020

CS No. 329/17  
Satnam Singh Vs. Savita Gulati and Ors.

**Through Cisco Webex Video Conferencing**

22.08.2020

**Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.**

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: Sh.Manish Chokkar, Id.counsel for plaintiff.

**An application on behalf of Sh.Bhagirath Sharma (Mobile No.: 9810287520) received today on court email ID from Filing Section, West, THC, Delhi.**

**As per direction, put up on 15.09.2020.**

Reader  
22.08.2020

CS No. 1245/17  
Rekha Jain Vs. S.Manjeet Singh

**Through Cisco Webex Video Conferencing**

22.08.2020

**Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.**

File already received by way of transfer from the court of Sh.Anuj Aggarwal, Ld.ADJ-07, West, THC, Delhi by the orders of Ld.District & Sessions Judge, West, THC, Delhi.

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: Sh.Rakesh Gupta, Ld.counsel for plaintiff.

None for defendant.

As per direction, **put up on 28.10.2020 for purpose already fixed.**

Reader  
22.08.2020

CS No.635/19  
BSES Rajdhani Power Ltd. Vs. Bir Sain Yadav and ors.

**Through Cisco Webex Video Conferencing**

22.08.2020

**Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.**

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: Sh.Jasbir Singh, Ld.counsel for plaintiff.

None for defendant.

As per direction, **put up on 03.11.2020 for purpose already fixed.**

Reader  
22.08.2020

CS No. 736/19  
Aman singh Verma and Ors. Vs. Rattan Singh Verma and  
Ors.

22.08.2020

**Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.**

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: None.

As per direction, **put up on 17.11.2020 for purpose already fixed.**

Reader  
22.08.2020

CS No. 151/20

Rajesh Dhingra Vs. Sh.Rahul Dhingra and Ors.  
**Through Cisco Webex Video Conferencing**

22.08.2020

**Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.**

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: Sh.Ritesh Oberoi, Ld.counsel for plaintiff.

None for defendant.

As per direction, **put up on 10.09.2020 for purpose already fixed.**

Reader  
22.08.2020



Misc.DJ 133/20  
Rajesh Kumar Soni Vs. Mali Ram Sharma

**Through Cisco Webex Video Conferencing**

22.08.2020

**Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.**

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: Sh.M.S.Rawat, Ld.counsel for applicant/defendant.

As per direction, **put up on 28.10.2020 for purpose already fixed.**

Reader  
22.08.2020

CS No. 612163/16  
Harmesh Kumar Vs. Smt.Kamlesh Arora and Ors.

**Through Cisco Webex Video Conferencing**

22.08.2020

**Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.**

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: Sh.Kanwal Chaudhary, Ld.counsel for plaintiff.

None for defendant.

As per direction, **put up on 08.12.2020 for purpose already fixed.**

Reader  
22.08.2020

CS No. 612219/16  
Kamlesh Arora Vs. Harmesh Kumar

**Through Cisco Webex Video Conferencing**

22.08.2020

**Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.**

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: None for plaintiff.

Sh.Kanwal Chaudhary, Ld.counsel for defendant.

As per direction, **put up on 08.12.2020 for purpose already fixed.**

Reader  
22.08.2020

CS No. 611597/16  
Naresh Kumar Vs. Bashiran Begum and Ors.

**Through Cisco Webex Video Conferencing**

22.08.2020

**Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.**

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: Sh.Vinay Gautam, Ld.counsel for plaintiff.

None for defendant.

As per direction, **put up on 15.12.2020 for purpose already fixed.**

Reader  
22.08.2020

CS No. 1353/17  
Harsh Kumar Sethi and anr. Vs. Manoj Kumar Seth

**Through Cisco Webex Video Conferencing**

22.08.2020

**Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.**

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: None for plaintiff.

Sh.V.V.Singh, Ld.counsel for defendant.

As per direction, **put up on 14.12.2020 for purpose already fixed.**

Reader  
22.08.2020

CS No. 608350/16  
Soban Singh Bisht Vs. Mahesh Kumar

**Through Cisco Webex Video Conferencing**

22.08.2020

**Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.**

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: Sh.Kunal Rawat, Ld.counsel for plaintiff.

None for defendant.

As per direction, **put up on 02.12.2020 for purpose already fixed.**

Reader  
22.08.2020

CS No. 609689/16

M/s.Ram Karan Goel Vs. Anil Kumar Goel

22.08.2020

**Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.**

File already received by way of transfer from the court of Sh.Anuj Aggarwal, Ld.ADJ-07, West, THC, Delhi by the orders of Ld.District & Sessions Judge, West, THC, Delhi.

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: None.

As per direction, **put up on 01.12.2020 for purpose already fixed.**

Reader  
22.08.2020

CS No. 613462/16  
Anuj Sharma Vs. Geeta Rani Dogra and Ors.

**Through Cisco Webex Video Conferencing**

22.08.2020

**Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.**

File already received by way of transfer from the court of Sh.Anuj Aggarwal, Ld.ADJ-07, West, THC, Delhi by the orders of Ld.District & Sessions Judge, West, THC, Delhi.

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: Ms.Mahima Malhotra, Ld.counsel for plaintiff.

None for defendant.

As per direction, **put up on 20.11.2020 for purpose already fixed.**

Reader  
22.08.2020



CS No. 13885/16  
Smt.Ravinderjeet Kaur Vs. Surjeet Singh

22.08.2020

**Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.**

File already received by way of transfer from the court of Sh.Anuj Aggarwal, Ld.ADJ-07, West, THC, Delhi by the orders of Ld.District & Sessions Judge, West, THC, Delhi.

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: None.

As per direction, **put up on 24.11.2020 for purpose already fixed.**

Reader  
22.08.2020

CS No. 766.17

Hitender Kumar Shokeen Vs. Balkishan Shokeen and Ors.

22.08.2020

**Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.**

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: None for plaintiff.

Sh.Satya Parkash, Ld.counsel for defendants no.1,2 and 5.

Defendants no.3 and 4 exparte.

As per direction, **put up on 21.11.2020 for purpose already fixed.**

Reader  
22.08.2020

CS No. 813/17

Hitender Kumar Shokeen Vs. Balkishan Shokeen and Ors.

22.08.2020

**Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.**

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: None for plaintiff.

Sh.Satya Parkash, Ld.counsel for defendants no.1,2 and 4.

Defendant no.3 exparte.

As per direction, **put up on 21.11.2020 for purpose already fixed.**

Reader  
22.08.2020

CS No. 875/17  
Sakshi Kathuria Vs. Gurdeep Kaur

**Through Cisco Webex Video Conferencing**

22.08.2020

**Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.**

Pr: Sh.Vikram Dua, Ld.counsel for plaintiff.

As per direction, **put up on 19.09.2020 for purpose already fixed.**

Reader  
22.08.2020

At this stage, Sh.Balwant Singh, husband of defendant has joined through VC and he has been apprised of the next date of hearing.

Reader  
22.08.2020

Misc.DJ No. 483/19  
Hitender Kumar Shokeen Vs. Balkishan and Ors.

**Through Cisco Webex Video Conferencing**  
22.08.2020

**Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.**

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: None for applicant/plaintiff.

Sh.Satya Parkash, Ld.counsel for non-applicant/defendant no.2.

As per direction, **put up on 21.11.2020 for purpose already fixed.**

Reader  
22.08.2020

Misc.DJ No. 523/19  
Hitender Kumar Shokeen Vs. Balkishan and Ors.

**Through Cisco Webex Video Conferencing**

22.08.2020

**Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.**

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: Sh.Satya Parkash, Ld.counsel for applicant/defendant no.2.

None for non-applicant/plaintiff.

As per direction, **put up on 21.11.2020 for purpose already fixed.**

Reader  
22.08.2020

CS No. 613858/16

Bhavna Khemka Vs. Abhinav Sharma and anr.

**Through Cisco Webex Video Conferencing**

22.08.2020

**Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.**

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: Sh.Narender Kalra, Ld.counsel for plaintiff.

As per direction, **put up on 17.09.2020 for purpose already fixed.**

Reader  
22.08.2020

At this stage, Ms.Sanjela Gupta, Ld.counsel for defendant has joined through VC and she has been apprised of the next date of hearing.

Reader  
22.08.2020

CS No. 111978/2016

Misc.No.\_\_\_\_\_/2020

Smt.Raj Bala Vs. Sh.Pramod Malhotra

22.08.2020

An application under Section 151 CPC for re-institution of counter claim alongwith application under Order 1 Rule 10 read with Section 151 CPC and amended memo of parties on behalf of Raj Bala /applicant/ counter claimant received from Filing Section, West, THC, Delhi and also from Ld.counsel for applicant/counter claimant on court email ID.

Pr: None.

(Mobile nos.of ld.counsel Sh.Shiv Ram Singh and Sh.Girindra Kumar Pathak for applicant/counter claimant/defendant: 9990671101/9891175568)

(Email ID: shivandpatakhjurislawfirm@gmail.com)

**As per direction, put up on 24.08.2020.**

Reader  
22.08.2020



Ex.No.\_\_\_\_\_/2020

Smt.Vini Mathew Vs. M/s.Jag Rattan Daan Singh and Co.

22.08.2020

**Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.**

Fresh execution petition received on court email ID from Filing Section, West, THC, Delhi.

Pr: None.

(Mobile No. of Sh.Deepak Jakhar and Sh.Ganesh Mishra, Ld.counsel for DH: 9278033916 and 9136273395)

(Email ID: deepakjakhar@gmail.com and advocateganeshmishra@gmail.com)

**As per direction, put up on 28.08.2020.**

Nazir  
22.08.2020

CS No. /2020  
Sh.Himanshu Arora Vs. Sh.Gaurav Lamba

22.08.2020

**Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.**

**Fresh suit alongwith application under order 39 Rule 1 and 2 read with Section 151 CPC with annexures received on court email ID from Filing Section, West, THC, Delhi.**

Pr: None.

(Mobile Number of Sh.Chandan Raj Chawla,  
Ld.counsel for plaintiff: 9999773445)

(Email ID: chandan.chawla8@gmail.com)

**As per direction, put up on 25.08.2020.**

**Reader  
22.08.2020.**